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CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/1295/2014

Date of Order: 13.02.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Murari Mohan Roy
Vs
Eastern Railway

For The Applicant(s): Mr. A. Chakraborty, counsel
Ms. P. Mondal, counsel

For The Respondent(s): Mr. S. K. Das, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard 1d. counsel for both sides.

2. Both the 1d. counsel agreed that the matter has become infructuous since the applicant has joined at some place and is not interested to pursue the matter any further.

3. Accordingly, with the above submission, the O.A is disposed of being infructuous. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

ss